

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

Excise Appeal No. 11961 of 2018-SM

(Arising out of OIA No. CCESA-SRT-APPEALS-PS-541-542-2017-18 dated 29.01.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Arvindkumar Amichand Shah

...Appellant

-Versus-

C.C.E. & S.T.-Daman

...Respondent

Present For the Appellant : Ms. Dimple Gohil, Advocate

Present For the Respondent : Shri L. Patra, Authorised Representative

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Date of Hearing: 22/10/2019

Date of Decision: 31/10/2019

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11762 of 2018.

**(Ramesh Nair)
Member (Judicial)**

Diksha